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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 27/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Kalptaru Advisory Services Pvt. Ltd.
V/s.
Panchratna Realtors Pvt. Ltd & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	Nandini Chital Tarune Panwal Dipannika Ghosh i/b. M'Hamrannale	for Petitioners	Nandini
(2)	Samir Malik Saumya Sharma	for Respondent No. 1, 2, 3	Samir

ORDER

CP No. 27/241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on **15.12.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)